

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9239/2019

(Arising out of impugned final judgment and order dated 24-01-2019 in CRLA No. 7094/2007 passed by the High Court of Judicature at Allahabad)

ATAR PAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-10-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Mr. Narender Kumar Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 14.10.2019.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR